

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA  
STARRED QUESTION NO. 355  
TO BE ANSWERED ON AUGUST 10, 2016  
SPVs FOR SMART CITIES

No. 355 SHRI JOSE K. MANI :

SHRI SHRIRANG APPA BARNE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether retired Government officials are considered for membership in Special Purpose Vehicle (SPV) of Smart Cities Mission;
- (b) if so, the details thereof and if not, the reasons therefor along with the criteria for appointing the members of SPV;
- (c) whether the Government has launched 'Make Your City Smart', a crowd sourcing portal and if so, the details thereof and the reasons therefor;
- (d) whether NITI Aayog has requested for a separate criteria for developing Smart Cities in the hilly States; and
- (e) if so, the details thereof and the action taken/being taken by the Government in this regard?

ANSWER  
THE MINISTER OF URBAN DEVELOPMENT  
(SHRI M. VENKAIAH NAIDU)

(a)to(e): A statement is laid on the Table of the House.

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## STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 355 FOR ANSWER ON 10.08.2016 REGARDING SPVs FOR SMART CITIES.

(a)&(b): The membership of the Special Purpose Vehicle (SPV) is governed by the Companies Act. Retired Government Officers can also be members as per the provisions of the Companies Act and Rules.

(c): A Competition called "Make My City Smart" has been launched on MyGov platform, a Government of India crowdsourcing portal to seek citizens' inputs during the process of designing streets, junctions, parks, etc.

(d): No, Madam.

(e): Does not arise.